

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 277 of 2015 & IA No. 453 of 2015

Dated: 08th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Punjab state Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ishaan Mukherjee

Counsel for the Respondent(s) :

ORDER

Heard.

Admit.

Issue notice of the Appeal to all the respondents returnable within two weeks from today. Reply/counter affidavits be filed by the respondents within four weeks from today and rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Dasti service is permitted.

Post this Appeal for hearing on **27th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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